

SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE

Sri. P.M. Balasubramani

SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE

Cause List Date: 03-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 26/2016 (EVIDENCE)		State of Karnataka Vs Muralaiah	APP
2	P.C.R. 168/2017 (call on)		Kemparaju Vs Rangamma	D.T. Rajashekharaiiah
3	P.C.R. 203/2018 (call on)		T.Prakash Vs T.V. Harsha	M.R. Puttaraju
4	P.C.R. 7/2019 (call on)		Kiran B.U Vs Huchaiah	Manjunath.M.R. Kar2303/13
SUMMONS TO ACCUSED				
5	C.C. 384/2017 (APPEARANCE OF ACCUSED)		Harish S Vs Kiran Kumar M.S	Mahalingappa H.P/ KAR/1100/1999
6	C.C. 405/2017 (APPEARANCE OF ACCUSED)		Mahesh V Vs Naveen	B.N. Thimmappa
7	C.C. 284/2019 (APPEARANCE OF ACCUSED)		Nagesh V.R Vs Lohithashwa N.B	D.T. Rajashekharaiiah
8	C.C. 73/2020 (APPEARANCE OF ACCUSED)		T. S. Venkatesh Vs Harish N.	B.R. Manjunatha
Cases listed below are adjourned due to Covid 19				
9	C.C. 458/2018 (SUMMONS)	21-08-2020 (02.45 PM to 05.45PM)	Renukappa M Vs Shankar K.H	B.G.Krishnamurthy/KAR/613/1987
10	C.C. 456/2018 (FRAMING OF CHARGE OR PLEA)	21-08-2020 (02.45 PM to 05.45PM)	Shivananda G.R Vs Manjunatha S.N	B.G.Krishnamurthy/KAR/613/1987
11	C.C. 521/2018 (FRAMING OF CHARGE OR PLEA)	21-08-2020 (02.45 PM to 05.45PM)	Nagaraju Vs Mohan D.P	M.R. Puttaraju
12	Crl.Misc. 23/2016 (ISSUES)	21-08-2020 (02.45 PM to 05.45PM)	Chaitra Vs Devaraj	B.H.D
13	C.C. 278/2016 (SUMMONS)	21-08-2020 (11.00 AM to 02.00PM)	Turuvekere Police station Vs Umed Sing Lolanki	
14	C.C. 196/2018 (SUMMONS)	21-08-2020 (11.00 AM to 02.00PM)	Bhyrappa Raju M.S Vs Devaraju M.N	M.C. Umesh
15	Crl.Misc. 68/2019 (SUMMONS)	21-08-2020 (11.00 AM to 02.00PM)	Asha Vs Revanna	S.K. Umesh
16	C.C. 870/2019 (SUMMONS)	21-08-2020 (11.00 AM to 02.00PM)	Radheshyam Sharma Vs B. Mangilal	K. V. Raju
17	Crl.Misc. 16/2020 (SUMMONS)	21-08-2020 (11.00 AM to 02.00PM)	Narasimachar Vs Tahasildar	L.S. Suchindra

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18	C.C. 74/2020 (APPEARANCE OF ACCUSED)	21-08-2020 (11.00 AM to 02.00PM)	Ambika Vs R. Shivakumar State by Turuvekere Police	T.T.Rajaravichandra
19	C.C. 296/2017 (FRAMING OF CHARGE OR PLEA)	21-08-2020 (11.00 AM to 02.00PM)	Vs Kantharaju alias swamy State by Excise Sub-Inspector, Turuvekere	T.T.Rajaravichandra
20	C.C. 309/2017 (FRAMING OF CHARGE OR PLEA)	21-08-2020 (11.00 AM to 02.00PM)	Vs Narasimhaiah State by Labour Inspector Turuvekere	T.T.Rajaravichandra
21	C.C. 337/2017 (FRAMING OF CHARGE OR PLEA)	21-08-2020 (11.00 AM to 02.00PM)	Vs Shashikumar Renukappa M	B.G.Krishnamurthy /KAR/613/1987
22	C.C. 337/2018 (FRAMING OF CHARGE OR PLEA)	21-08-2020 (11.00 AM to 02.00PM)	Vs Manjunatha S.N Udayakumar	D.T. Rajashekharaiiah
23	C.C. 533/2018 (FRAMING OF CHARGE OR PLEA)	21-08-2020 (11.00 AM to 02.00PM)	Vs Manjunatha S.N Gangadhara	M.C. Umesh
24	C.C. 771/2018 (FRAMING OF CHARGE OR PLEA)	21-08-2020 (11.00 AM to 02.00PM)	Vs Manjunatha S.N State by Turuvekere Police	APP
25	C.C. 682/2019 (FRAMING OF CHARGE OR PLEA)	21-08-2020 (11.00 AM to 02.00PM)	Vs Sushitha Turuvekere police station	
26	C.C. 338/2016 (ISSUES)	21-08-2020 (11.00 AM to 02.00PM)	Vs Bhagyamma Chandan G.S	D.T. Rajashekharaiiah
27	C.C. 220/2018 (ISSUES)	21-08-2020 (11.00 AM to 02.00PM)	Vs Devaraju Shivananda G.R	B.G.Krishnamurthy/KAR/613/1987
28	C.C. 455/2018 (ISSUES)	21-08-2020 (11.00 AM to 02.00PM)	Vs Venkatesh K.R Shivananda G.R	B.G.Krishnamurthy/KAR/613/1987
29	C.C. 457/2018 (ISSUES)	21-08-2020 (11.00 AM to 02.00PM)	Vs Varadaraju B.C State by Turuvekere Police	A.P.P
30	C.C. 499/2018 (ISSUES)	21-08-2020 (11.00 AM to 02.00PM)	Vs Chethan Kumar P.B State by Turuvekere Police	G.R. Srinivasa A.P.P
31	C.C. 546/2018 (ISSUES)	21-08-2020 (11.00 AM to 02.00PM)	Vs Keshava Somashekaraiah C.S	S.K. Umesh
32	C.C. 278/2019 (ISSUES)	21-08-2020 (11.00 AM to 02.00PM)	Vs Abjal State by Turuvekere Police	APP
33	C.C. 817/2019 (SUMMONS)	21-08-2020	Vs Kodanda Ramaraju C.S.	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.C. 49/2019 (APPEARANCE OF PARTY)		Radha @ Deepa Vs Nil	K. Nagesh
2	Misc 13/2018 (call on)		Chandraprabha alias Shilpashree Vs Ganesh D.N	T.T.Rajaravichandra
PLNTF EVIDENCE				
3	L.A.C. 60/2015 (EVIDENCE)		Ramanna Vs S.L.A.O	
4	O.S. 21/2019 (EVIDENCE) IA/1/2019		K. G. Rangaswamy Vs K. G. Lokesh	P.H.Dhanapal
PETITIONER EVIDENCE				
5	L.A.C. 52/2015 (EVIDENCE)		Boregowda Vs S.L.A.O	
6	L.A.C. 53/2015 (EVIDENCE)		Puttegowda Vs S.L.A.O	
7	L.A.C. 54/2015 (EVIDENCE)		Jayamma Wo Chikkanna Vs S.L.A.O	
8	L.A.C. 55/2015 (EVIDENCE)		Eranna Vs S.L.A.O	
9	L.A.C. 56/2015 (EVIDENCE)		Channakeshavamurthy Vs S.L.A.O	
10	L.A.C. 58/2015 (EVIDENCE)		Nanjamma Vs S.L.A.O	
11	L.A.C. 59/2015 (EVIDENCE)		Muddegowda Vs S.L.A.O	
12	L.A.C. 57/2015 (EVIDENCE)		Ramesh K.R. Vs S.L.A.O	
Cases listed below are adjourned due to Covid 19				
13	EX 20/2017 (SUMMONS)	21-08-2020 (02.45 PM to 05.45PM)	Kumar G.A Vs Bhaskar Reddy M	B.R. Manjunatha
(C.C./0000238/2015)				
14	EX 23/2017 (SUMMONS)	21-08-2020 (02.45 PM to 05.45PM)	Ranganatha T.N Vs Shivappa	B.R. Manjunatha

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15	EX 19/2019 (SUMMONS)	21-08-2020 (02.45 PM to 05.45PM)	MangalaGowramma Vs The Manager, National Insurance Co.Ltd	M.Murugesha
16	M.V.C. 1553/2019 (SUMMONS)	21-08-2020 (02.45 PM to 05.45PM)	Nagaraju Vs Mallikarjunaswamy	Chandrashekar.M.S
17	O.S. 15/2020 (SUMMONS)	21-08-2020 (02.45 PM to 05.45PM)	H. A. Kantha Vs K. B. Thopamma	A. R. Krishnamurthy
18	EX 6/2015 (SUMMONS)	21-08-2020 (11.00 AM to 02.00PM)	Karnataka Bank LTD., Vs K. veeregowda alias Veeranna	DTR
19	EX 15/2016 (SUMMONS)	21-08-2020 (11.00 AM to 02.00PM)	Lakshmiddevamma Vs N.S. Mallesh	A.N. Devaraju
20	M.V.C. 1371/2016 (SUMMONS)	21-08-2020 (11.00 AM to 02.00PM)	Basavaraju Vs Dayananda Kumar	T.T.Rajaravichandra
21	FDP 3/2020 (SUMMONS)	21-08-2020 (11.00 AM to 02.00PM)	Indian Overseas Bank Vs M/s Srirama Coir Industries	T.T. Udayashankar
22	R.A. 28/2020 (SUMMONS) IA/1/2020	21-08-2020 (11.00 AM to 02.00PM)	B .N. Nagaraju Vs Gowramma	D.T. Rajashekharaiiah
23	R.A. 2/2020 (Call for LCR)	21-08-2020 (11.00 AM to 02.00PM)	Kempaiah Vs Thimmegowda	K. T. Chandrashekaraiah

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Sl. No.	Case No.	Parties Names	Stage	Advocate Name.
1	O.S.No235/2015	Govindaiah V/s. Ramanna	Hearing on IA	PHD/BRM/MBS
2	O.S.No.77/2017	C.P.Raju V/s. Mahadevappa	Hearing on IA	EKG/KN
3	O.S.No.239/2017	Laxmidevi V/s.Sannayellaiah	Arguments	CSK/MCU
4	O.S.No.275/2017	Umeshbabu V/s. Narasegowda	Hearing on IA	HSS/DTR/LSS
5	O.S.No.09/2018	N.Nagaraju V/s.Laxmana	Hearing on IA	BRM/MCU
6	O.S.No.52/2018	C.N.Kumar V/s. C.T.Nanjappa	Hearing on IA	MRP/EKG
7	O.S.No.300/2018	Manjunathaswamy V/s. Anand	Hearing on IA	TTU/DTR
8	O.S.No. 207/2019	Girirajegowda V/s. Paramesha	Hearing on IA	AND/DTR
9	O.S.No.77/2019	B.Shivakumaraiah V/s. Chief secretary and others,	Hearing on IA	HSS/AGP/KN
10	O.S.No.211/2019	Mahalingaiah V/s. Shankaralingaiah	Hearing on IA	LSS/PHD
AFTERNOON SESSION				
11	O.S.No.219/2019	H.C.Nandini V/s. Kempamma	Hearing on IA	RC/KN
12	O.S.No.294/2019	Padmavathi V/s. Mayamma	Hearing on IA	PHD/HNS/RC/BRM/KN/MCYK/LSS
13	O.S.No.297/2019	K.S.Parvathamma V/s. Hemantha	Hearing on IA	THM/KN
14	O.S.No.333/2019	Manjegowda V/s. Suresh.K.K.	Hearing on IA	CSK/NR
15	Ex.No.11/2016	Tulasiram V/s. Smitha	Hearing on IA	DTR/GRS
16	Ex.No.06/2017	Venkatachalaiah V/s. Srinivasa	Hearing on IA	HSS/MDN
17	Ex.No.47/2018	Shivanna V/s. Mahalingaiah	Hearing on IA	HPM/DTR
18	Ex.No.05/2019	Madhusudhan V/s. Ramanna	Hearing on IA	DTR
19	Ex.No.28/2019	Bhyrappa V/s. Jayanna	Hearing	MDN/NR
20	FDP No.29/2015	G.T.Ramesh V/s. Lakshamma	Hearing	MRP/NR/MBV

Sd/-

Place: Turuvekere

Civil Judge & JMFC.,

Date: 02-07-2020

Turuvekere